Suppl. Cause List No. 2 Sr. No. 05

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-WP(Crl) No. 04/2020 EMG-CrlM No. 07/2020

Master Sunil Kumar

...Petitioner

Through :- Mr. Rajnish Raina, Advocate.

v/s

UT of Jammu and Kashmir & others

...Respondent(s)

Through :- Mr. Amit Gupa, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Amit Gupta, learned AAG submits that he has filed the status report. Learned counsel for the petitioner seeks time to go through the same.

List on 04.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 02.06.2020 Pawan Chopra